

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 189 of 2017

Dated: 18th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamilnadu Generation & Distribution Corporation Ltd. Appellant(s)
Vs.	
PPN Power Generating Co. Pvt. Ltd. & Anr. Respondent(s)
Counsel for the Appellant(s) : Mr. S. Vallinayagam	
Counsel for the Respondent(s) : Mr. Senthil Jagadeesan	
	Ms. Sonakshi Malhan

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.12.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk